



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,10th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
41	Mat.App./24/2022 FIXED	JAHIDUL ISLAM <b>Versus</b> AMINA KHATUN	MD A ALI MR. S I TALUKDAR M M ZAMAN	MR F HAQUE MR N ISLAM
<b>WITH</b>				
42	Mat.App./25/2022	JAHIDUL ISLAM <b>Versus</b> AMINA KHATUN	MD A ALI MR. S I TALUKDAR M M ZAMAN	MR F HAQUE MR N ISLAM
<b>ORDERS</b>				
43	WP(C)/6669/2017 BY SLIP	BHARAT SANCHAR NIGAM LTD and ANR. <b>Versus</b> NIPU HAZARIKA and 21 ORS.	MR.B C PATHAK MR.B PATHAK MR.R THADANI	MR H K DAS MR. D J DAS MR. U PATHAK
44	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MR. S K GOSWAMI (r-8) MR. M MORE (r-2,4) MR. N D SARMA (r-2,4) MR. R SHARMA (r-8) MR. P K SHARMA (r-2,4) SC, FOREST
45	I.A.(Civil)/1424/2022 FIXED in PIL(Suo Moto)/6/2021 <b>WITH</b> PIL(Suo Moto)/6/2021	SRI RAHMAT ALI AND 40 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 RS	MS H BETALA	GA, ASSAM
46	I.A.(Civil)/2129/2022 BY SLIP in WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. <b>Versus</b> BONDITA BORAH AND 18 ORS.	MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, APSC MS. S S SAIKIA

<b>WITH</b> WP(C)/28/2021	BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MS. S S SAIKIA	MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
<b>WITH</b> I.A.(Civil)/2370/2021 <b>in</b> WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION <b>Versus</b> BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN
<b>WITH</b> I.A.(Civil)/1572/2022 <b>in</b> WP(C)/28/2021	) THE ASSAM PUBLIC SERVICE COMMISSION <b>Versus</b> BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
<b>WITH</b> I.A.(Civil)/1719/2022 <b>in</b> WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
<b>WITH</b> 47 WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
<b>WITH</b> 48 WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
<b>WITH</b> 49 PIL/83/2021	SIDHARTHA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
<b>WITH</b> I.A.(Civil)/79/2022 <b>in</b> PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
<b>WITH</b> 50 WP(C)/1208/2022	DHRITIDEEP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022

10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,10th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

11	I.A.(Civil)/131/2020 FIXED in MACApp./283197/2016 <b>WITH</b> MACApp./283197/2016 (Filing Number)  <b>WITH</b> I.A.(Civil)/11598/2019 (Filing Number)	SMT. KIRAN KALITA AND 2 ORS. <b>Versus</b> SRI NITESH KUMAR GUPTA AND 2 ORS.  SMT KIRAN KALITA and 2 ORS <b>Versus</b> SRI NITESH KUMAR GUPTA and 2 ORS  SMT KIRAN KALITA and 2 ORS <b>Versus</b> SRI NITESH KUMAR GUPTA and 2 ORS	MR. B K JAIN MS. M DASGUPTA MR. D N CHOUDHURY  MR.B K JAIN	MR T KALITA MR. A KAKATI
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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-08-2022 TO 12-08-2022, RELATING  
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
12	I.A.(CrI.)/366/2021 WITH LCR 3 FILES, P.B.-2, FIXED in CrI.A./150/2021 <b>WITH</b> CrI.A./150/2021	BITUL MOHAN @ SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B KHAKHLARY MS. M B BORGHAIN	PP, ASSAM
		BITUL MOHAN @ SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MS. M B BORGHAIN MR. B KHAKHLARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
58	WP(C)/5107/2022 FIXED	ABDUL MAZID AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	SC, SEC. EDU. GA, ASSAM
59	WP(C)/5190/2022 B/O	DILIP KUMAR BAIRAGI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	SC, SEC. EDU.
60	WP(C)/5201/2022 FIXED	KRISHNA CHANDRO GOUDO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, HIGHER EDU
61	WP(C)/5215/2022 B/O	MOHAMMAD ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA
62	WP(C)/5221/2022 B/O	MUCHABBIR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. SC, N C T E
<b><u>ADMISSION</u></b>				
63	WP(C)/5754/2020 FIXED	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K BHUYAN	SC, SEC. EDU.
<b><u>ORDERS</u></b>				
64	WP(C)/1335/2018 B/O	DIPTIMAN BATHARI AND 4 ORS. <b>Versus</b> THE N.C. HILLS AUTONOMOUS COUCIL AND 7 ORS.	MR. R ALI MR. H A AHMED	MR. B. GOGOI ( SC, FINANCE) SC, N C HILLS
65	Cont.Cas(C)/396/2020 B/O	SHAFIQUE AHMED LASKAR <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
89	WP(C)/5022/2019 BY SLIP, WITH LCR	RAJTIK DAS @ RAJU DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>WITH</b>				
90	WP(C)/4476/2019 WITH LCR	PABAN DAS @ PAWAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
58	Cont.Cas(C)/413/2019 B/O	KARENDRA ROY @ KARENDRA CH. ROY <b>Versus</b> ARUNA RAJORIA, IAS AND ANR.	MD. A. RASHID MR. M HUSSAIN	MR B D DAS MR H K SARMA MRS R DEKA
59	WP(C)/4526/2021 B/O	M/S NORTH EAST ORGANISED FLORITECH PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A LAL MR A BRAHMA	SC, FOREST
60	WP(C)/4527/2021 B/O	M/S NORTH EAST ORGANISED FLORITECH PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A BRAHMA MR. A LAL MR. M PANDIT	SC, FOREST
<b>MOTION</b>				
61	WP(C)/5110/2022 FIXED	PRATAP HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS MR. A PHUKAN MR. N M DAS MS M DAS	GA, ASSAM SC, K A A C
62	<b>WITH</b> WP(C)/3411/2021	RAGHUNATH DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR. M K BORAH MR H P GUWALA	MR. M BISWAS MR. M KALITA (R-5) MR. A PHUKAN (R-5) MR. J HATIMURIA (R-5) SR. GA, ASSAM SC, K A A C
63	<b>WITH</b> I.A.(Civil)/404/2022 <b>in</b> WP(C)/3411/2021	RAGHUNATH DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR. M K BORAH	GA, ASSAM MR. A PHUKAN (R-5) SC, K A A C
63	WP(C)/5214/2022 B/O	DYNA ROOF PRIVATE LTD. <b>Versus</b> KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB

**ORDERS**

64 I.A.(Civil)/2329/2022  
CONNECTED WITH ITEM NO. 50 IN  
DAILY CAUSE LIST  
in WP(C)/6767/2021

PRASANT BARMAN  
**Versus**  
THE GUWAHATI MUNICIPAL  
CORPORATION AND 3 ORS

MS. S DAS  
MS. K YADAV  
MR. A KABRA

GA, ASSAM  
MR. R J DAS  
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday, 10th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
59	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
60	WP(C)/764/2022	KANTA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
61	WP(C)/765/2022	KAVITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
62	WP(C)/766/2022	ANKITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
	I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> ANKITA DIDWANIA		
<b>WITH</b>				
63	WP(C)/767/2022	NIRMALA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
64	WP(C)/852/2022	SWETA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI

65	<b>WITH</b> WP(C)/1179/2022	SMT. ROSHNI DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
66	<b>WITH</b> WP(C)/1427/2022	USHA DEVI AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
67	<b>WITH</b> WP(C)/1434/2022	SANDEEP AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
68	<b>WITH</b> WP(C)/1455/2022	BANDANA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
69	<b>WITH</b> WP(C)/1533/2022	SANJAY AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI

**ADMISSION**

70	WP(C)/6738/2021 PERSONAL APPEARANCE, FIXED	PRASANTA KALITA <b>Versus</b> TE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. S K TALUKDAR MR. K GUPTA(R NOS.1,2)
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**ORDERS**

71	Cont.Cas(C)/529/2017 FIXED	NIRMAL ROY CHOUDHURY <b>Versus</b> KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
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**HEARING**

72	MACApp./1005/2018 BY SLIP, WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MENAKA DEVI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. M TALUKDAR (R-1,2) MR. B P SINHA (R1) MR. A SHAKIL (R-1,2)
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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
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13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022

17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,10th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
62	Crl.Pet./406/2020 WITH SCANNED COPY OF LCR, FIXED.	BIDYUT TAMULI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR D SARMA MS. S NAZNEEN MR. D N BORAH	MR. JYOTIRMOY ROY (R-2) MR. B GOGOI MR. R HAZARIKA (R-2) MR. P HAZARIKA (R-2) MR P NAYAK MR. C CHAKRAVARTY (R-2) MR A CHALIHA PP, ASSAM
<b>BAIL HEARING (BA)</b>				
63	Bail Appln./1444/2022 WITH SCANNED COPY OF CD, FIXED.	BISHNU HEMROM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
<b>BAIL HEARING</b>				
64	AB/498/2022 FIXED.	ALTAB ALI <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A K DAS	PP, ASSAM
65	AB/1862/2022 FIXED.	DHAMENDRA GOGOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
66	<b>WITH</b> AB/1944/2022	DORPON CHIRING PHUKAN @ DEEP PHUKON <b>Versus</b> THE STATE OF ASSAM	MR. S R GOGOI	MR. P K GOGOI MR. A BURAGOHAIN PP, ASSAM
67	AB/2023/2022 FIXED	SANJOY FIROZ KULLA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
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13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
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16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:ghconline.gov.in

**[ For Wednesday,10th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
55	Bail Appln./1917/2022 FIXED.	RAM NARAYAN SAHU <b>Versus</b> THE STATE OF ASSAM	MR. S NATH	PP, ASSAM
<b>MOTION</b>				
56	AB/2167/2022 B/O.	ABDUL AZIZ AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
57	AB/2248/2022 B/O	BITU RAI @ BITU RAY @ BIPLAB RAY <b>Versus</b> THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
58	Bail Appln./1712/2022 WITH SCANNED COPY OF CD. FIXED.	MUBASIR IQBAL BAHAR @ PUTUL @ RAJA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022

13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
61	WP(C)/6367/2021 FIXED	M/S PUL PUL MANUFACTURER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. B BHUYAN MS N ISLAM	SC, HIGHER EDU GA, ASSAM
<b>ORDERS</b>				
62	Cont.Cas(C)/118/2018 FIXED	M/S. GREEN VALLEY INDUSTRY <b>Versus</b> NAZRUL ISLAM and ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	MR. KHAYERUDDIN (R2) MR. A U AHMED (R2)

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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17)	MS. D GHOSH	09-08-2022	To	20-08-2022

18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,10th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
49	AB/1278/2022 FIXED.	SYED MUDASSIR RAMIZ <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,10th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	Tr.P.(C)/80/2022 FIXED	SMTI ANGSHUMALA KALITA <b>Versus</b> RITUPARNA MAHANTA	MR. S DEKA MR. B DUTTA MS. J BORO MR J DAS	
<b>ADMISSION</b>				
53	MACApp./471/2022 B/O	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JUGAL DAS AND 3 ORS.	MR. R C PAUL	
	<b>WITH</b> I.A.(Civil)/2338/2022 <b>in</b> MACApp./471/2022	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JUGAL DAS AND 3 ORS.	MR. R C PAUL	

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022

15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022
18)	MR. N N JHA	10-08-2022	To	12-08-2022
19)	MR A N AHMED	12-08-2022	To	12-08-2022
20)	MR D K BORDOLOI	11-08-2022	To	12-08-2022





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Wednesday,10th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**FOR HEARING U/O XLI RULE II C.P.C.**

54	RSA/84/2022 FIXED	SRI PRAFULLA DEVA GOSWAMI <b>Versus</b> SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
	<b>WITH</b> I.A.(Civil)/1534/2022 <b>in</b> RSA/84/2022	SRI PRAFULLA DEVA GOSWAMI <b>Versus</b> SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
55	RSA/92/2022 FIXED	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	<b>WITH</b> I.A.(Civil)/1630/2022 <b>in</b> RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	

**ORDERS**

56	CRP(IO)/152/2022 FIXED	JALANNAGAR DEVELOPMENT (PRIVATE) LTD. <b>Versus</b> SANTANU BORTHAKUR AND ANR.	MR D KALITA	
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LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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